

THE MINISTER OF TOURISM (MUFTI MOHD. SAYEED) : (a) The Ministry of Tourism is not aware of any such institution/organisation.

(b) to (e) Do not arise.

Toklai Experimental Station, Jorhat

2789. SHRI NAGEN SAIKIA : Will the Minister of COMMERCE be pleased to state :

(a) what is the number of employees at present in the Toklai Experimental Station of Jorhat run by the Tea Research Association;

(b) whether there is any other station of the kind in the country; and

(c) whether there is any proposal to take over this station?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI P. R. DAS MUNSHI) : (a) Total number of employees at Toklai Experimental Station is 392.

(b) Other institutions which undertake research on tea are located at Kurseong and Coonoor.

(c) No, Sir.

World Bank aid for public sector

2790. SHRI SANTOSH KUMAR SAHU : Will the Minister of FINANCE be pleased to state;

(a) what is the total amount of aid received by Government from the World Bank during the last three years for investment in public sector; and

(b) whether any aid is likely to be received during the remaining period of the current year?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHAN POOJARI) : (a) and (b) The World Bank fiscal year extends from 1st July to 30th June. During the fiscal years 1984, 1985 and 1986, the World Bank Group has approved loans/credits to India totalling US\$ 7437.6 million. Of this US\$ 3202.7 million was to public sector undertakings.

During the fiscal year 1987 to date the World Bank Group has approved loans/

credits amounting to about \$ 550 million. A number of projects are under various stages of negotiation, and it would not be possible to indicate the amount of credit/loan that is likely to be finalised during the balance period of the current fiscal year.

Abolition of anti-dumping duty on PFY

2791. SHRI PRAMOD MAHAJAN : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that anti-dumping duty on Polyester Filament Yarn has been abolished recently;

(b) if so, what are the reasons therefor; and

(c) what will be the loss in revenue due to this abolition?

THE MINISTER OF STATE IN THE DEPARTMENT OF EXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B. K. GADHVI) : (a) and (b) There is no anti-dumping duty as such on Polyester Filament Yarn. The basic customs duty on PFY was reduced from 200% *ad valorem* plus Rs. 15 per kg. to 200% *ad valorem* with effect from 18th June, 1986, to create a salutary effect on the prices of indigenous PFY.

(c) The loss of revenue on account of the above duty reduction is estimated to be of the order of Rs. 3 crores in the financial year 1986-87.

Grant of bonus to the workers of Akbar Hotel, New Delhi

2792. SHRI T. R. BALU : Will the Minister of TOURISM be pleased to state:

(a) what has been the profit/loss of Akbar Hotel, New Delhi during the last three years, yearwise;

(b) what has been its profit/loss account during the current financial year; and

(c) whether any bonus was paid to the employees of Akbar Hotel, New Delhi this year; if so, what are the details thereof?